

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

24. IA 5075/2023 In C.P. (IB)/145(MB)2023

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024**

**NAME OF THE PARTIES: - IA 5075/2023 Lotus Beauty Care  
Products Private Limited  
V/s  
Vinod Radhakrishnan Nair Resolution  
Professional  
IN THE MATTER OF  
Vista Processed Foods Private Limited  
V/s  
Goli Vada Pav Private Limited**

**Section: Application under any other provisions- IBC Sec 12(2) U/s 9 of  
(IBC)**

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**ORDER**

**IA.No.5075/2023**: - Adv. Lourdes Alvares appeared for the Applicant.  
Adv. Amir Arsiwala a/w Adv. Vidit D Kumat appeared for the Respondent.  
Heard and **Reserved for Orders.**

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**